

ITEM NO.41

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.10046-10047/2024

KERALA STATE ELECTRICITY BOARD LTD.

Appellant(s)

VERSUS

JHABUA POWER LIMITED & ORS.

Respondent(s)

(With IA No.197800/2024 - EX-PARTE STAY, IA No.208058/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 197803/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

Date : 17-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

Mr. V. Giri, Sr. Adv.  
Mr. Prabhas Bajaj, AOR  
Ms. Rao Vishwaja, Adv.  
Mr. Priyanshu Tyagi, Adv.  
Mr. Harsh Chauhan, Adv.  
Mr. Rishav Rai, Adv.  
Mr. Rithvik Mathur, Adv.  
Mr. R.k. Nayyar, Adv.

For Respondent(s)

Mr. C. Aryama Sundaram, Sr. Adv.  
Ms. Swapna Seshadri, Adv.  
Mr. Nikunj Dayal, AOR  
Mr. Pramod Dayal, Adv.  
Mr. Zafar Inayat, Adv.  
Ms. Harsha Rao, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Sajan Poovayya, Sr. Adv.  
Mrs. Sanjanthi Sajan Poovayya, Adv.  
Mr. Matrugupta Mishra, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Nipun Dave, Adv.  
Ms. Akanksha V. Ingole, Adv.  
Mr. Harsh Jain, Adv.  
Ms. Raksha Agarwal, Adv.  
Mr. Harshwardhan Sharma, Adv.  
Ms. Divya Roy, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 List the Civil Appeals on 23 September 2024.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar